

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 207 OF 2019 & IA No. 1124 OF 2019 & IA No. 1759 OF 2019**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

**In the matter of:**

**Shri Durga Khandsari Sugar Mills .... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Matrugupta Mishra for A1  
Shikha Ohri for A1  
Shourya Malhotra for A1

Counsel for the Respondent(s) : Shri Venkatesh for R1  
Ranjitha Ramachandran for R2  
Poorva Saigal for R2  
Anushree Bardhan for R2  
Shubham Arya for R2  
Arvind Kumar Dubey for R2

**ORDER**

At the request of learned counsel for the parties, list this matter on **06.01.2020.**

**S.D. Dubey  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

PR